M/S ARTECH POWER PRODUCTS LIMITED
("APPL" /"TARGET COMPANY"/"TC")

Registered Office: Anitha Second floor, S A Road, Elamkulam, Cochin - 682020,
Phone No. +910484-2203697; Email id : artech.power@gmail.com

Advertisement under Regulation 18 (7) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

1. This Advertisement is being issued by Comfort Securities Limited, Manager to the offer, on behalf of Mr. Nirmal Kumar Tiwari and Mr. Vikram Kumar Karanraj Sakaria, Acquirers pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the open offer to acquire shares of the Artech Power Products Limited, Target company. The Detailed Public Statement with respect to the aforementioned offer was made on 10th May 2012 in Business Standard (English), Business Standard (Hindi) all editions, Mangalam Daily (Malayalam), Cochin and Apla Mahanagar (Marathi), Mumbai edition news papers
2. Offer Price is Rs. 1.25/- per Equity Share and there is no revision in the offer price.
3. The Committee of Independent Directors of Target Company has given their comments on the Open offer on 27th June 2012 and it was published on 28th June 2012 in the same news papers in which the Detailed Public Statement was published i.e in Business Standard (English), Business Standard (Hindi) all editions, Mangalam Daily (Malayalam), Cochin and Apla Mahanagar (Marathi), Mumbai edition news papers.
4. It is not a competing offer.
5. The Letter of Offer dated 28th June 2012 has been dispatched to the shareholders on 2nd July 2012.
6. The Letter of Offer along with form of acceptance would also be available at SEBI website (http://www.sebi.gov.in/). In case of non-receipt of Letter of Offer or Form of acceptance, the shareholders can also download from the website of SEBI for applying in the offer. Further, the shareholders have also option in case of non-receipt/non-availability of the form of acceptance, the application can be made on plain paper along with the following details:
   a. In case of physical shares: Name, address, distinctive numbers, folio nos. number of shares tendered
   b. In case of dematerialized shares: Name, address, number of shares tendered/withdrawn, name of the Depository Participant ('DP'), DP ID, Beneficiary account number and a photocopy of delivery instruction in "off market" mode or counterfoil of the delivery instruction in "off market" mode, duly acknowledged by the DP in favour of the Depository Escrow Account.
7. All the changes suggested by SEBI in their comments vide letter no. CFD/DCR/TO/DA/OW/13750/12 dated 21st June 2012 has been incorporated in the Letter of Offer.

8. Schedule of Activities

Activity	Day and Date
Public Announcement (PA) Date	Thursday, 3rd May 2012
Detailed Public Statement (DPS) Date	Thursday, 10th May 2012
Identified Date	Friday, 22nd June 2012
Last date for making a competing offer	Thursday, 31st May 2012
Date when Letter of Offer were dispatched	Monday, 2nd July 2012
Date of commencement of tendering period	Monday, 9th July 2012
Date of closure of tendering period	Friday, 20th July 2012
Date by which the acceptance /rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched.	Friday, 3rd August 2012
Date by which the underlying transaction which triggered open offer will be completed.	Friday, 10th August 2012

Issued by Manager to the Offer on behalf of Mr. Nirmal Kumar Tiwari and Mr. Vikram Kumar Karanraj Sakaria, Acquirers

COMFORT

COMFORT SECURITIES LIMITED
SEBI Registration No. INM 000011328
A-301, Hetal Arch, S V Road, Malad (W), Mumbai - 400064.
Tel. No: +91-22-28449765/28449766
Fax No. +91-22-28892527
Contact Person: Ms. Mayuri Thakkar.
Email: mayurithakkar@comfortsecurities.co.in
Website: www.comfortsecurities.co.in

Place: Mumbai

Date: 04.07.2012